

(pertaining to area of North Eastern Electricity Supply Company of Orissa Limited), Nawrangpur, Balasore and Bhadrak to respective Distribution Companies (Discoms) of Orissa.

(b) Ministry of Power has already directed REC and Central Public Sector Undertakings (CPSUs) implementing the electrification works under RGGVY to submit pending RCEs through State Government.

**Rates of power from Gandhar and Kawas  
power stations**

‡3530. MISS ANUSUIYA UIKEY: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the rates of the power received from the Gandhar and Kawas Gas Power Stations is costlier than the rates from other power stations and if so, the comparative details thereof;

(b) whether as a result of it the rates of power received from these power stations could not be fixed by the Central Electricity Regulatory Commission, and due to this the State has to pay fixed charges; and

(c) whether Government would consider to rationalize the said rates?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL) : (a) The tariffs of generating stations vary depending on vintage, location, fuel source etc. A statement indicating the comparison of tariffs of the generating stations of NTPC for the month of June, 2011 is given in the Statement (See below).

(b) No, Sir. As per the tariff regulations specified by Central Electricity Regulatory Commission (CERC) for the period 2009-14, tariff of a generating station for the control period of 2009-14 can be fixed only after the capital cost for the stations as on 31.03.2009 has been finalized. In respect of Gandhar and Kawas gas power stations, the capital cost as on 31.03.2009 has now been finalized after approval of additional capital cost for the prior period, i.e., for the period 2004-09.

(c) As per the Electricity Act, 2003, the powers of fixation of tariff are vested in the Appropriate Commission i.e. CERC for the generating companies owned and controlled by the Central Government.

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‡Original notice of the question was received in Hindi.

**Statement**

*Tariff of NTPC Stations - June, 2011*

Sl.No.	Name of the Generating Station	Fixed charges paise/kWh	Energy Charges paise/kWh	Total Tariff paise/kWh
1	2	3	4	5
<b>A. Pit head Generating Stations</b>				
1	Rihand STPS St-I	50.46	157.18	207.64
2	Rihand STPS St-II	75.65	158.59	234.24
3	Singrauli STPS	25.66	143.81	169.47
4	Vindhyachal STPS St-I	35.22	166.08	201.30
5	Vindhyachal STPS St-II	58.45	160.23	218.68
6	Vindhyachal STPS St-III	88.12	160.23	248.35
7	Korba STPS	28.96	95.72	124.68
8	Ramagundam STPS St-I & II	32.68	167.67	200.35
9	Ramagundam STPS St-III	76.46	218.32	294.78
10	Talcher TPS	60.00	94.19	154.19
11	Talcher STPS St-I	57.68	241.77	299.45
12	Talcher STPS St-II	63.03	241.78	304.81
13	Sipat-II	101.71	87.90	189.61
<b>B. Non-Pit head Generating Stations</b>				
14	FGUTPP TPS St-I	49.91	222.12	272.03
15	FGUTPP St-II	62.16	223.92	286.08
16	FGUTPP St-III	104.08	223.13	327.21
17	NCTP Dadri ( stage-I)	56.17	308.53	364.70

1	2	3	4	5
18	Farrakka STPS	47.07	393.83	440.90
19	Tanda TPS	60.24	297.81	358.05
20	Badarpur TPS	45.95	352.76	398.71
21	Kahalgaon STPS St-I	60.91	305.08	365.99
22	Kahalgaon STPS St-II	49.89	294.40	344.29
23	Simhadri	67.56	227.30	294.86
<b>C. Gas/LNG/Liquid Fuel based station</b>				
1	Dadri CCGT	31.43	262.14	293.57
2	Faridabad	60.71	254.75	315.46
3	Anta CCGT	33.67	264.61	298.27
4	Auraiya GPS	23.92	270.17	294.08
5	Gandhar GPS	77.29	217.06	294.35
6	Kawas GPS	55.79	271.60	327.39
7	Kayamkulam CCGT	71.62	993.73	1065.35

**Under sea power transmission line between India and Sri Lanka**

3531. SHRI S. THANGAVELU : Will the Minister of POWER pleased to state:

(a) whether the Power Grid Corporation of India (PGCIL) has decided to provide consultancy services to Sri Lanka Government for setting up an under sea power transmission line between the two countries at the cost of Rs.2500 crore;

(b) if so, the details thereof and whether PGCIL has completed the detailed feasibility report for the project; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL) : (a) to (c) A Memorandum of Understanding (MOU) was signed on 9th June, 2010 between Government of India (GoI), Government of Sri Lanka (GoSL), Power Grid Corporation of India Limited (PGCIL) and